

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 3281
TO BE ANSWERED ON 09.12.2019**

Quality Mandate for Private Universities

**3281. SHRI MOHANBHAI KALYANJI KUNDARIYA:
SHRI SELVAM G.:**

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) the number of Private Universities functioning in the country which are recognized by UGC;
- (b) whether most of the Private Universities lack basic infrastructural facilities and financial viability as laid down by the UGC and respective Statutory councils;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether UGC conducts inspection of every Private Universities with the help of Expert Committees to ascertain the quality and performance of Private Universities;
- (e) if so, the details of the inspection conducted during each of the last three years and the current year along with the shortcoming noticed and action taken in this regard; and
- (f) whether UGC has issued Quality Mandate for all Private Universities to improve the standard and quality of education, if so, the response of the Private University in this regard?

**ANSWER
MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a): As on 03.12.2019, there are 344 Private Universities functioning in the country. The names of these Private Universities have been included by University Grants Commission (UGC) in the list of universities under Section 2(f) of UGC Act, 1956.

(b) to (e): On receipt of the Act passed by the State Legislature and notification issued by the State Government in respect of establishment of a Private University, the respective University is asked to submit detailed information to UGC in a prescribed format for inspection. Thereafter, UGC constitutes an Expert Committee consisting of a representative(s) from the Statutory Council(s) concerned to assess fulfilment of criteria in terms of programmes, faculty, infrastructural facilities, financial viability, etc. in the Private University in accordance with the UGC (Establishment of and Maintenance of Standards in Private Universities) Regulations, 2003.

As of now, 263 Private Universities have submitted their information to UGC for inspection. Out of these, 199 have been inspected by the UGC so far. Of these 199

Universities, 132 Private Universities have submitted their compliance reports which have been noted by the Commission.

A total number of 71 Private Universities have been inspected by the UGC Expert Committees in the last three years and the current year. The reports of the Committees including shortcomings, observation & suggestion in terms of programmes, faculty, infrastructural facilities, financial viability, etc., were sent to the University concerned for compliance. Out of these, 42 Universities have submitted their compliance report to the UGC which have been noted by the Commission. The year-wise breakup is as under:

Year	No. of Private Universities inspected	Compliance noted by the UGC
2016	18	14
2017	13	09
2018	17	12
2019	23	07
Total	71	42

(f): UGC has adopted a 10 point Quality Mandate for all Higher Educational Institutions to improve the standard and quality of education. Accordingly, Vice Chancellors of all Universities including Private Universities have been asked by the UGC on 4th June, 2018 to take necessary steps to implement Quality Mandate in their Universities on the following parameters:

- i. Induction programme for students.
- ii. Learning outcome-based curriculum framework – revision of curriculum in regular intervals.
- iii. Use ICT based learning tools for effective teaching-learning process.
- iv. Soft skills for students.
- v. Social and Industry connect for every Institution: Every Institution shall adopt at least 5 villages for exchange of knowledge and for the overall social / economic betterment of the village communities.
- vi. Examination reforms – test the concept, and application; exit examinations.
- vii. Tracking of the student progress after completion of Course.
- viii. Induction training for all new teachers, and annual refresher training for all teachers – role of the NRCs; and mandatory leadership / management training for all educational administrators.
- ix. Promoting quality research by faculty and creation of new knowledge.
- x. Mentoring of non-accredited institutions, so that every Institution can get accreditation by 2022.
